

- (iii) Introduction of the National Green Tribunal Bill, 2009 in the Lok Sabha for the establishment of a National Green Tribunal for effective and expeditious disposal of cases relating to environmental protection, conservation of forests and other natural resources,
- (iv) Setting up of Prime Ministers Council on Climate Change to coordinate the national action for assessment, adaptation and mitigation of climate change,
- (v) Setting up of an Expert Committee on Impact of Climate Change to make assessments of impacts and advice on the research activities needed to strengthen efforts to address climate change,
- (vi) Release of National Action Plan on Climate Change in June 2008 with the objective of enhancing the process of sustainable development and contributing to India's voluntary efforts for adaptation to and mitigation of climate change,
- (vii) Following a path of sustainable development through a range of policies and programmes to mitigate climate change aimed at energy conservation, improved energy efficiency in various sectors; promoting use of renewable energy; power sector reforms; use of cleaner and lesser carbon intensive fuel for transport; fuel switching to cleaner energy; afforestation and conservation of forests; promotion of clean coal technologies and encouraging Mass Rapid Transport systems.

(c) and (d) National Environment Policy 2006 of Government of India provides an outline of short term and long term measures necessary for environmental protection.

Scheme to increase forest cover

†330.SHRI KAPTAN SINGH SOLANKI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the amount spent after the year 2004 to increase the forest cover throughout the country, State-wise;
- (b) whether Government has framed any scheme to increase the forest cover; and
- (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) to (c) Ongoing afforestation and tree planting schemes of Central and State Governments and the newly introduced State Plan Scheme through Additional Central Assistance of Rs 500 Crores during the current financial year of uAccelerated Programme of Restoration and Regeneration of Forest Coveru, help in increasing the Forest and Tree Cover. Under the Centrally Sponsored Scheme of National Afforestation Programme, implemented by this Ministry, Rs.1692.55 Crores have been released after 2004 (2004-05 to 2009-10) to the Forest Development Agencies in the States (as on 30/10/2009). The details of funds released during 2004-05 to 2009-10 are given in the Statement.

† Original notice of the question was received in Hindi.

Statement

Funds released during 2004-05 to 2009-10 (upto 30.10.09)

Sl. No.	State	Amount Released (Rs. in crore)
1	2	3
1	Andhra Pradesh	59.90
2	Chhattisgarh	126.30
3	Gujarat	109.69
4	Haryana	70.67
5	Himachal Pradesh	47.70
6	Jammu & Kashmir	32.66
7	Karnataka	121.49
8	Madhya Pradesh	93.19
9	Maharashtra	108.54
10	Orissa	82.74
11	Punjab	16.96
12	Rajasthan	34.42
13	Tamil Nadu	75.16
14	Uttar Pradesh	140.32
15	Uttarakhand	60.26
16	Goa	0.00
17	Jharkhand	98.86
18	Bihar	27.87
19	Kerala	38.66
20	West Bengal	37.88
	Total (OTHER STATES) :	1383.27
21	Arunachal Pradesh	15.20
22	Assam	50.30
23	Manipur	45.46
24	Nagaland	37.28

1	2	3
25	Sikkim	41.49
26	Tripura	21.71
27	Mizoram	73.44
28	Meghalaya	24.40
	Total (NE States)	309.28
	Grand TOTAL :	1692.55

NDC meeting on climate change

331. SHRI NARESH GUJRAL :

SHRI N.K. SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Prime Minister has recently called a meeting of the National Development Council (NDC) to seek a consensus on India's position at the Copenhagen meet on climate change;
- (b) if so, the details of discussions held in the meeting and outcome thereof;
- (c) whether the developed countries are pressurising India to be flexible on its stand; and
- (d) if so, the latest stand of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH) : (a) and (b) The National Development Council (NDC) Meeting has not been convened so far.

(c) In the international negotiations on climate change, developed countries have called upon the major developing countries like India to contribute to global efforts for mitigation in form of mitigation actions that will result in deviation from Business As Usual.

(d) Government's approach to Climate Change is fully anchored in the United Nations Framework on Climate Change (UNFCCC), Kyoto Protocol and the Bali Action Plan. The actions of the Government of India will be guided by the principles of equity and common but differentiated responsibilities and respective capabilities as enshrined in the Convention and the policy laid down in the National Action Plan on Climate Change.

National action plan on climate change

332. SHRI N. K. SINGH :

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state;